GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4352

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

PHYSICAL FITNESS TEST FOR IPS OFFICERS

4352. SHRIMATI SUPRIYA SULE: DR. J. JAYAVARDHAN: DR. HEENA VIJAYKUMAR GAVIT: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRI SATAV RAJEEV: SHRI DHANANJAY MAHADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether IPS officers are required to clear the mandated physical fitness tests as probationers and if so, the details thereof;

(b) whether a number of IPS officers have failed to clear the mandated physical fitness tests;

(c) if so, the details of such IPS officers and the action taken by the Government in this regard; and

(d) whether the Government has decided to strictly enforce physical fitness parameters for the IPS officers at the time of induction and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a): Yes madam, IPS Probationers are required to clear the mandated

physical fitness tests conducted by the Sardar Vallabhbhai Patel National

Police Academy. The tests are held in the subjects of Physical Training,

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Physical Proficiency Test (PPT), Cross Country Running, Yoga, Swimming and Unarmed Combat.

In addition to above the probationers have to clear tests in Drill, Weapon Training & Map Reading, Equitation, First Aid & Ambulance Drill, Motor Mechanism and Driving.

(b) and (c): Most of the IPS officers clear the mandated physical tests. However in the last 6 years from 2010 Batch to 2015 Batch two candidates passed the physical test in re-examinations and special reexaminations and only one IPS Probationer has failed to clear the mandated physical test in all admissible attempts.

Shri Salunkhe Deepak Atmaram, IPS Probationer of 2010 Batch has failed to clear the mandated physical test in all admissible attempts. Therefore, an order discharging the officer from the Indian Police Service in terms of Rules, 12 (a) of the Indian Police Service (Probation) Rules, 1954 has been issued dated 22nd March, 2017.

(d): The physical fitness parameters as well as medical standards for the IPS officers are notified at the time of Civil Services Examination conducted by the Union Public Service Commission. These standards are strictly enforced before allocating Indian Police Service to the successful candidates.

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